NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-------------------------|---------|---------|--|
| CP 76/14 | IA 57/17 in TP 70/16 | Hearing | 397/398 | Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors. |

| | SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | SIGNATURE REPRESENTATION TO WHOM |
|-------|------------|--|--|
| 75001 | 53344) | Rajasekhan VK 950015 3 344 consult@rslaw.in | counsel for 1st respondent company Review War CP/applicant in 1A 57/2017 |
| | 2. | Nischal Dev | coursel for Petitionelsno. 1,293 in the main CP; Respondents no. 1,293 in 1A57/2017. |
| | 3. | Ridhima.T | counsel for Petitioners no. 1, 2 & 3 in |
| | 8 | 123013569 | the main CP; Respondents no. 1,283 with |
| | × | | in 14 57 2017 |
| | 4. | SREENIVASA RAO N 9440620970 | R4 - Self. J. Stomel |

P.T.O-

Counsel for petitioner is present. IA No.57/17 is taken up today.

We have heard the counsel appearing for petitioner in IA 57/17. Counsel for respondents in IA 57/17 has filed objections. The counsel for applicant in IA No.57/17 is directed to furnish the details about the fund requirement in respect of the project undertaken by the Company and the other projects thereto along with last audited statement of accounts to the Tribunal with a copy of the same supplied on the counsel for respondent in IA No.57/17

Both the parties are directed in case there is any chance of settlement they can come forward with any proposal. If no proposal is coming forward, the matter will be decided on merits.

List it on 10.08.2017.

MEMBER (J)

MEMBER (T)